

ITEM NO.1

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 796/2021

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No. 870/2021 (PIL-W)
(FOR ADMISSION)

Date : 01-09-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

Mr. Arvind P. Datar, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Ashwani Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Ms. Asha Upadhyay, Adv.

Mr. Aman Sinha, Sr. Adv.
Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Ms. Shashi Pathak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list these petitions on 19th
September, 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER

